

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/05/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/13866/2025 BLAPL/4900/2025	PITABAS SAHOO VS UNION OF INDIA	DEBA KUMAR RATH VS	NCB BHUBANESWAR /3 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000155/2025
2	D-BLAPL/13962/2025 BLAPL/4901/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	SAMBALPUR VIGILANCE /10 /2025 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000003/2025
3	D-BLAPL/9781/2025 BLAPL/4902/2025	RAKESH KISHAN VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /5 /2024 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000006/2024
4	D-BLAPL/13773/2025 BLAPL/4903/2025	SANJAYA KUSHAWAHA VS STATE OF ODISHA	BIDYADHAR PANDA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000132/2024
5	D-BLAPL/13899/2025 BLAPL/4904/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /404 /2024 J.M.F.C,TALCHER(Anugul) GR/0001050/2024
6	D-BLAPL/13926/2025 BLAPL/4905/2025	MAHAMMAD SABIR@MOHAMMAD SABIR VS STATE OF ODISHA	ANIRUDHA DAS VS	TITILAGARH /127 /2025 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000172/2025
7	D-BLAPL/13726/2025 BLAPL/4906/2025	PITAMBER @ PITAMBAR MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI MODEL /37 /2024 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000008/2024
8	D-BLAPL/13896/2025 BLAPL/4907/2025	MANISH KUMAR @ GOLU VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KHURDA ROAD G.R.P.S. /45 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000190/2025
9	D-BLAPL/13939/2025 BLAPL/4908/2025	PRAVAT MALLICK VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	KEONJHAR TOWN /557 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001759/2024
10	D-BLAPL/13897/2025 BLAPL/4909/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /126 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000256/2025
11	D-BLAPL/13882/2025 BLAPL/4910/2025	DIPANKAR MANDAL VS STATE OF ODISHA	UMESH CHANDRA DORA VS	KALIMELA /210 /2023 A.D.J.,MALKANGIRI(Malkangiri) CT/0000165/2023

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12	D-BLAPL/13945/2025 BLAPL/4911/2025	BAPI @ GIRIJA SANKAR SWAIN VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /118 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000243/2025
13	D-BLAPL/13893/2025 BLAPL/4912/2025	GANESWAR ROUT VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	RAMACHANDRAPUR /93 /2025 SPECIAL JUDGE,ANANDAPUR(Kendujha Spl/0000008/2025
14	D-BLAPL/13867/2025 BLAPL/4913/2025	KALIA @ MANAS JENA VS STATE OF ODISHA	PRADIPTA BEURA VS	TIGIRIA /59 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000057/2025
15	D-BLAPL/13875/2025 BLAPL/4914/2025	P.PURUSHOTTAM REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /280 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000805/2025
16	D-BLAPL/13933/2025 BLAPL/4915/2025	SAHADAT KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /109 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000055/2023
17	D-BLAPL/11934/2025 BLAPL/4916/2025	ANIL MAGAR VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH SADAR /73 /2025 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000285/2025
18	D-BLAPL/13784/2025 BLAPL/4917/2025	SUJIT KUMAR NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOTANGA /65 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000080/2025
19	D-BLAPL/13834/2025 BLAPL/4918/2025	TIKESWAR KATHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(B)CC/0000002/2025
20	D-BLAPL/13948/2025 BLAPL/4919/2025	ROSHAN KUJUR @ CHARKU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BRAHMANITARANG /45 /2020 AD-HOC A.D.J. (FTSC),ROURKELA(Sund ST/0000006/2021
21	D-BLAPL/13955/2025 BLAPL/4920/2025	NANDA GAIPAI VS STATE OF ODISHA	RAMAKANTA PANDA VS	/ /0 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000001/2025
22	D-BLAPL/13905/2025 BLAPL/4921/2025	RINKU @ MIR MEHMOOD ALLI @ SK. MOHEMMAD ALLI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /119 /2025 J.M.F.C.,SALIPUR(Cuttack) GR/0000114/2025
23	D-BLAPL/13906/2025	TUNA @ KRUSHNA CHANDRA SAHOO	SMRUTI RANJAN ROUT	Maitri Vihar PS /53 /2025

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	BLAPL/4922/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0000242/2025
24	D-BLAPL/13918/2025 BLAPL/4923/2025	TARU ORAM VS STATE OF ODISHA	SWARAJ PATEL VS	// SPECIAL JUDGE, SUNDARGARH(Sundargarh) SPL. 2(a)C.C./0000008/2025
25	D-BLAPL/12451/2025 BLAPL/4924/2025	ARUN DIGAL VS STATE OF ODISHA	ALOK KUMAR KAR VS	KHANDAGIRI P.S. /381 /2021 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000306/2021
26	D-BLAPL/13984/2025 BLAPL/4925/2025	KUNU NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	MATHILI /58 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000016/2025
27	D-BLAPL/13281/2025 BLAPL/4926/2025	NIRALA JENA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KHURDA ROAD G.R.P.S. /45 /2025 SPECIAL JUDGE,BHUBANESWAR(Khordha) TR/0000190/2025
28	D-BLAPL/13505/2025 BLAPL/4927/2025	PRATAP MANDAL VS STATE OF ODISHA	BHAGABAN SARANGI VS	PATTAPUR (ASKA) /122 /2023 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR Spl/0000014/2023
29	D-CMAPL/14829/2025 CMAPL/148/2025	GIRIJA SANKAR MAHARANA VS CANARA BANK,KHORDHA	ADV. VS	// ()
30	D-CMAPL/14459/2025 CMAPL/149/2025	DR. SUMITA MISHRA VS STATE OF ODISHA	ADV. VS	// ()
31	D-CMAPL/16012/2025 CMAPL/150/2025	B.NAGARJUN VS ORISSA HYDROPOWER CO. LTD.,KHURDA	ADV. VS	// ()
32	D-CMP/14407/2025 CMP/735/2025	PRASANTA KUMAR JOSHI VS CHITTARANJAN TARASIA	IN PERSON VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR CVREV/0000004/2023
33	D-CMP/16517/2025 CMP/736/2025	SAILABALA BEHERA VS JOGENDRA NATH KALUNDIA	TAPAN KUMAR MOHANTY VS	// CIVIL JUDGE (SD),RAIRANGAPUR(Mayurbhanj) CS/0000268/2023
34	D-CMP/16375/2025 CMP/737/2025	RAJALAXMI SAHU VS	KISHORE KUMAR MISHRA VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam)

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35	D-CMP/12668/2025 CMP/738/2025	TARINI PRASAD RATH UMESH CHANDRA PATTNAIK@PATTANAIAK VS AMBIKA PRASAD MOHANTY	SAILESH DAS VS	CS/0000217/2019 // CIVIL JUDGE (SD),KUJANG(Jagatsinghap CMA/0000072/2024
36	D-CMP/15347/2025 CMP/739/2025	AKSHAY BEHERA VS ASHIS DAS	BHAWANI SANKAR PANIGRAHI VS	// CIVIL JUDGE (JD),DHAMNAGAR(Bhadra CS/0000049/2022
37	D-CMP/19286/2025 CMP/740/2025	GURUBARI NAYAK VS PUSPARANI DALAI	KARUNAKAR RATH VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) CS/0000020/2020
38	D-CMP/19445/2025 CMP/741/2025	SANKAR MISHRA VS KAIBALYA KUMAR MISHRA	SOUMYA MISHRA VS	// CIVIL JUDGE (JD),NIMAPARA(Puri) IA/0000018/2025
39	D-CMP/19222/2025 CMP/742/2025	SAROJINI BADU VS MANORANJAN BADU	SUVASHISH PATTANAIAK VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE TS/0000397/1994
40	D-CMP/19212/2025 CMP/743/2025	DASARATH PRADHAN VS UPENDRA PRADHAN	SARADA PRASANNA SARANGI VS	// CIVIL JUDGE (SD),PATTAMUNDAI(Kenc CS/0000274/2010
41	D-CMP/17415/2025 CMP/744/2025	MIR RAKIB ALI VS DILLIP KUMAR DAS	BRAHMANANDA TRIPATHY VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CS/0000664/2019
42	D-CMP/18884/2025 CMP/745/2025	BIDHAN CHANDRA DAS VS ABANTIBHUSAN MAHALA	SATYABADI MANTRY VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMUN Fao/0000079/2025
43	D-CMP/18828/2025 CMP/746/2025	DEBENDRA KUMAR SINGH VS BISWANATH SINGH	SUKANTA KUMAR NAYAK VS	// A.D.J.,JAJPUR ROAD(Jajapur) Fao/0000001/2024
44	D-CONTC/15976/2025 CONTC/2152/2025	KAILASH CHANDRA SETHI VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// () //
45	D-CONTC/16336/2025 CONTC/2153/2025	DEBENDRA HIKAKA VS ALOMANI SETHI, OAS	ADV VS	// () //

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46	D-CONTC/17269/2025 CONTC/2154/2025	BADAL RANJAN MOHAPATRA VS SUDHANSHU SEKHAR BAL,DISTRICT MEDICAL AND P.H.O, BHADRAK	ADV. VS	// 0 //
47	D-CONTC/17309/2025 CONTC/2155/2025	KRUSHNA CHARAN PANIGRAHY VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
48	D-CONTC/17314/2025 CONTC/2156/2025	NARAHARI BAL VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
49	D-CONTC/17414/2025 CONTC/2157/2025	G.MADHUSUDAN RAO VS ASWATHY. S., I.A.S.	ADV. VS	// 0 //
50	D-CONTC/17713/2025 CONTC/2158/2025	ASTARANG SANSKRIT DEGREE COLLEGE, ASTARANG VS RANJIT KUMAR PRADHAN, REGIONAL DIRECTOR OF HIGHR EDUCATION, BBSR	ADV VS	// 0 //
51	D-CONTC/16466/2025 CONTC/2159/2025	SUKANTA CHANDRA ROUT @ SUKANTA ROUT VS DASARATHI NAG,REGIONAL PROVIDENT FUND COMMISSIONER-II,BBSR	ADV. VS	// 0 //
52	D-CONTC/17319/2025 CONTC/2160/2025	NRUSINGHA CHARAN BISWAL VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
53	D-CONTC/17329/2025 CONTC/2161/2025	SOMANATH BISOI VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/17155/2025 CONTC/2162/2025	ANTARYAMI DEBATA VS SHALINI PANDIT, IAS	KSHIROD KUMAR ROUT VS	// 0 //
55	D-CONTC/17332/2025 CONTC/2163/2025	KAMAL NETRA HOTA VS MANORANJAN MALLICK, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
56	D-CONTC/18613/2025 CONTC/2164/2025	ASHOK KUMAR DASH VS RANJIT KUMAR PRADHAN, REGIONAL DIRECTOR OF EDUCATION, KHORDHA	ADV. VS	// 0 //
57	D-CONTC/16027/2025	KUMUDINI MISHRA	ADV.	//

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	CONTC/2165/2025	VS BANASHREE MALLICK, SECY. TO PURI NIMAPARA CENTRAL CO OPERATIVE BANK LTD.	VS	() //
58	D-CONTC/14872/2025 CONTC/2166/2025	MALI SAHOO VS AJAY MOHANTY	PRAKASH KUMAR MISHRA VS	// () //
59	D-CONTC/16832/2025 CONTC/2167/2025	DEEPAKA DAS VS SMRUTI RANJAN PRADHAN,IAS	AJAYA KUMAR PRADHAN VS	// () //
60	D-CONTC/17598/2025 CONTC/2168/2025	KANHU CHARAN JENA VS BANASHREE MALICK,SECY. UNITED PURI NIMAPARA CENTRAL CO OP BANK LTD.,PURI	ADV VS	// () //
61	D-CONTC/17771/2025 CONTC/2169/2025	PARAMANANDA NAYAK VS ANU GARG, COMNR. CUM ADDL. CHIEF SECY, W.R DEPT., ODISHA	ADV VS	// () //
62	D-CRLA/12866/2025 CRLA/551/2025	BHAGABAN PRADHAN VS STATE OF ODISHA	DASARATHI DASH VS	BOLAGARH P.S. /120 /2013 2ND A.D.J,KHURDA(Khordha) ST/0000095/2014
63	D-CRLA/14071/2025 CRLA/552/2025	PANA@SARAT KUMAR THATOI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GURUDIJJHATIA /30 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000047/2025
64	D-CRLA/14072/2025 CRLA/553/2025	DHANANJAYA DEHURI@DEHURY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GURUDIJJHATIA /30 /2025 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000047/2025
65	D-CRLA/14001/2025 CRLA/554/2025	PRATAP CHANDRA SADANGI VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /13 /2016 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000009/2016
66	D-CRLLP/12721/2025 CRLLP/35/2025	STATE OF ODISHA VS ISWAR CHANDRA SAHOO	SANGRAM DAS ,STANDING COUNSEL(VIGILANCE) VS	CUTTACK VIGILANCE /13 /2009 SPECIAL JUDGE(VIGILANCE),ANGUL(A TR/0000036/2012
67	D-CRLMA/11479/2025 CRLMA/59/2025	PRATAP CHANDRA NAYAK VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	PATTAMUNDAI /342 /2024 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL GR/0000885/2024
68	D-CRLMA/12816/2025 CRLMA/60/2025	CHANDAN TANTY VS	DIBYAJYOTI SAHOO VS	SUNDARGARH TOWN /198 /2012 DISTRICT & SESSIONS JUDGE,SUNDER

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69	D-CRLMA/12818/2025 CRLMA/61/2025	STATE OF ODISHA HEMSAGAR TANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	CRA/0000005/2025 SUNDARGARH TOWN /198 /2012 DISTRICT & SESSIONS JUDGE,SUNDER CRA/0000004/2025
70	D-CRLMA/12965/2025 CRLMA/62/2025	RANJIT KUMAR SAHOO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	MOTANGA /72 /2022 A.D.J.,DHENKANAL(Dhenkanal) CT/0000168/2022
71	D-CRLMA/13295/2025 CRLMA/63/2025	REENA BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	PAHALA /409 /2024 DISTRICT & SESIONS JUDGE,BHUBANE CMC/0000167/2024
72	D-CRLMA/13307/2025 CRLMA/64/2025	BAPUNI NAYAK@NAIK VS STATE OF ODISHA	ADV. VS	KHAJURIPADA /28 /2024 () //
73	D-CRLMC/12735/2025 CRLMC/1701/2025	ARMAN KHAN VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	PARADEEP LOCK /51 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000045/2024
74	D-CRLMC/12583/2025 CRLMC/1702/2025	PRADIP DASH@PRADEEP DASH VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	/ /0 DISTRICT & SESSIONS JUDGE,BALASO CRREV/0000053/2024
75	D-CRLMC/12603/2025 CRLMC/1703/2025	SANJAY KUMAR BEHERA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BARAMBA /266 /2022 J.M.F.C.,BARAMBA(Cuttack) GR/0000254/2022
76	D-CRLMC/12644/2025 CRLMC/1704/2025	SUBASH SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /365 /2020 J.M.F.C,TANGI(Khordha) GR/0000520/2020
77	D-CRLMC/12694/2025 CRLMC/1705/2025	PRAFULLA KUMAR MONDAL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PALLAHARA /4 /2025 S.D.J.M.,PALLAHARA(Anugul) GR/0000009/2025
78	D-CRLMC/13322/2025 CRLMC/1706/2025	KAILASH CHANDRA NAYAK @ KAILASH NAYAK VS TULASI MAHATO @ NAYAK	PRASANTA KUMAR NANDA VS	MALKANGIRI /42 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000030/2021
79	D-CRLMC/13326/2025 CRLMC/1707/2025	CHHATISH KUMAR SAHOO VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kend ICC/0000077/2017

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80	D-CRLMC/13342/2025 CRLMC/1708/2025	PRABHUDATTA SWAIN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	RAIRAKHOL /156 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000363/2024
81	D-CRLMC/13442/2025 CRLMC/1709/2025	SAHADEV JENA VS STATE OF ODISHA	GIRISH CHANDRA SAHU VS	NAUGAON /67 /2007 S.D.J.M.,JAGATSinghpur(Jagatsinghapur) GR/0000581/2007
82	D-CRLMC/13484/2025 CRLMC/1710/2025	SNIGHDHA RANI SAHOO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.(IV),CUTTACK(Cuttack) ICC/0000033/2024
83	D-CRLMC/10497/2025 CRLMC/1711/2025	INFORMANT VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	TIHIDI /435 /2024 SPECIAL JUDGE (POCSO), BHADRAK(B) Spl/0000075/2024
84	D-CRLMC/12266/2025 CRLMC/1712/2025	RANJAN KUMAR KAR@RANJI VS STATE OF ODISHA	SANJIT MISHRA VS	KENDRAPARA /215 /2021 A.D.J.,KENDRAPARA(Kendrapara) TR/0000152/2021
85	D-CRLMC/12804/2025 CRLMC/1713/2025	PARAMANANDA BAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SEMILLIGUDA /110 /2022 NAYADHIKARI GRAMYA NAYALAYA, ICC/0000001/2024
86	D-CRLMC/13392/2025 CRLMC/1714/2025	DEBENDRA JAIN@DEVENDRA JAIN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KOMNA PS /104 /2002 A.D.J.,NAWAPARA(Nuapada) SC/0000105/2003
87	D-CRLMC/13458/2025 CRLMC/1715/2025	JITENDRA ROUT@JITAN KUMAR ROUT VS INFORMANT	OM SWARUP VS	KHUNTUNI /129 /2021 SPECIAL JUDGE (POCSO), CUTTACK(Cu) Spl/0000133/2021
88	D-CRLMC/13601/2025 CRLMC/1716/2025	ANIL KUMAR PALLAI VS STATE OF ODISHA	AVIJIT PATNAIK VS	BEGUNIA P.S. /137 /2023 J.M.F.C.,BEGUNIA(Khordha) GR/0000468/2023
89	D-CRLMC/13242/2025 CRLMC/1717/2025	RABINDRA KUMAR SWAIN VS MANINDRA NATH JENA	NIRANJAN PANDA VS	//0 A.D.J.,JAJPUR ROAD(Jajapur) CRA/0000023/2025
90	D-CRLMC/12809/2025 CRLMC/1718/2025	MANOJ KUJUR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BIRMITRAPUR /57 /2023 J.M.F.C., BIRAMITRAPUR(Sundargarh) GR/0000120/2023
91	D-CRLMC/10657/2025	GHADU@GANDU KIRSANI@TEKA	ANANTA NARAYAN PATTANAYAK	MACHHKUND /102 /2020

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	CRLMC/1719/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,KORAPUT(Koraput) TR/0000067/2020
92	D-CRLMC/13778/2025 CRLMC/1720/2025	LAMBODHAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /255 /2017 A.D.J.,KENDRAPARA(Kendrapara) ST/0000411/2025
93	D-CRLMC/13976/2025 CRLMC/1721/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /497 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0003207/2023
94	D-CRLMP/11552/2025 CRLMP/560/2025	HIND AQUA TRADERS, BALASORE VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	//0 () //
95	D-CRLMP/11658/2025 CRLMP/561/2025	KRUSHNA CHANDRA BALIARSINGH VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHARATPUR PS /739 /2024 () //
96	D-CRLMP/11624/2025 CRLMP/562/2025	SAKUNTALA DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// () //
97	D-CRLMP/13166/2025 CRLMP/563/2025	ULLASH BALIARSINGH VS THE STATE OF ODISHA	HAREKRUSHNA MALİK VS	AIR FIELD P.S. /227 /2018 () //
98	D-CRLMP/12868/2025 CRLMP/564/2025	PREMA NAIK VS STATE OF ODISHA	DHANANJAYA MUND VS	//0 () //
99	D-CRLMP/12673/2025 CRLMP/565/2025	NARAHARI JENA VS SANDHYARANI SAMAL	LAXMIDHAR DASH VS	JAGATSINGPUR /498 /2020 JUDGE,FAMILY COURT,JAGATSINGPUR Ctp/0000015/2024
100	D-CRLMP/11491/2025 CRLMP/566/2025	BINODBIHARI SUBUDHI VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	//0 () //
101	D-CRLMP/11370/2025 CRLMP/567/2025	BASANTI BAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// () //
102	D-CRLMP/13086/2025 CRLMP/568/2025	LALIT MOHAN MANGARAJ VS	LALIT MOHAN MANGARAJ VS	//0 () //

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103	D-CRLREV/13297/2025 CRLREV/247/2025	STATE OF ODISHA BISHNU KUMAR BEHERA VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /521 /2022 2ND A.D.J.,KHURDA(Khordha) CRMC/000028/2023
104	D-CRLREV/13250/2025 CRLREV/248/2025	STATE OF ODISHA PRABHUDATTA ACHARY VS	UMA CHARAN MISHRA VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) CRA/000041/2023
105	D-CRLREV/13096/2025 CRLREV/249/2025	ANUJA ACHARY ANIL RANA VS	BHARAT BHUSAN ROURTRAY VS	UDITNAGAR /104 /2025 A.D.J.,SUNDARGARH(Sundargarh) CRA/000010/2025
106	D-CRP/15305/2025 CRP/23/2025	STATE OF ODISHA CHAMPA MOHANTA VS	SWARUP KUMAR PATNAIK VS	// A.D.J.,RAIRANGAPUR(Mayurbhanj) CMA/000002/2019
107	D-FAO/19031/2025 FAO/223/2025	BINODINI MOHANTA JITENDRA SAHU VS	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/000042/2024
108	D-FAO/18660/2025 FAO/224/2025	UNION OF INDIA HAREKRUSHNA SETHI VS	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/000066/2024
109	D-JCRLA/14040/2025 JCRLA/60/2025	UNION OF INDIA JAYANTA NAYAK VS	ADV. VS	BYREE /61 /2023 DIST.& SESSIONS JUDGE,JAJPUR(Jajapu CT/0000123/2023
110	D-JCRLA/14042/2025 JCRLA/61/2025	STATE OF ODISHA MADHABILATA SINGHDEO VS	ADV. VS	SUNDARGARH TOWN /20 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000051/2021
111	D-JCRLA/14043/2025 JCRLA/62/2025	STATE OF ODISHA PANCHUA@PANCHANANA PRADHAN VS	ADV. VS	KALIAPANI /70 /2022 SPECIAL JUDGE (POCSO), JAJPUR(Jajapu Spl/0000073/2022
112	D-JCRLA/14045/2025 JCRLA/63/2025	STATE OF ODISHA PRADIP KISAN VS	ADV. VS	MARSHAGHAI /455 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000069/2023
113	D-JCRLA/14046/2025 JCRLA/64/2025	STATE OF ODISHA RABNDRA KHADIA@RABI VS	ADV. VS	RENGALI (SAMBALPUR) /117 /2017 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000262/2017
		STATE OF ODISHA		

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114	D-MACA/18299/2025 MACA/543/2025	TULASI DAS VS ABDUL KHALEK DALAL	SURENDRA NATH KAR VS	// 3RD ADDL. DISTRICT JUDGE,CUTTACK Mac/0001005/2020
115	D-MACA/18827/2025 MACA/544/2025	NATIONAL INSURANCE CO.LTD., CUTTACK VS BALARAM DWARI	NIBEDITA MOHANTY VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000122/2017
116	D-MACA/11108/2025 MACA/545/2025	RAJA BINDHANI VS MD. SAKIL	SRINIBAS MOHANTY VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000107/2019
117	D-MACA/18666/2025 MACA/546/2025	NATIONAL INSURANCE COMPANY LTD.,SAMBALPUR VS LAXMIPRIYA PATEL	BIJOY DASMOHAPATRA VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000015/2022
118	D-MACA/18727/2025 MACA/547/2025	LABANYABATI GRAHACHARYA VS DIVISIONAL MANAGER, M/S.UNITED INDIA INSURANCE CO.LTD.,CUTTACK	DILLIP KUMAR MOHAPATRA VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000389/2015
119	D-MACA/18829/2025 MACA/548/2025	NATIONAL INSURANCE COMPANY LTD.,CUTTACK VS KHAGESWAR DHARUA	NIBEDITA MOHANTY VS	// 4TH M.A.C.T.,BOLANGIR(Balangir) Mac/0000076/2017
120	D-MACA/18895/2025 MACA/549/2025	SANTOSHI GOCHHAYAT VS ANIL KUMAR JENAMANI	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,TALCHER(Anugul) Mac/0000143/2019
121	D-MACA/19153/2025 MACA/550/2025	SANJU SAHU VS NARASINGHA PADHI	KARUNAKAR DAS VS	// A.D.J.,ASKA(Ganjam) Mac/0000168/2014
122	D-MACA/14102/2025 MACA/551/2025	THE MANAGER LEGAL , ACKO GENERAL INSURANCE CO. LTD VS JHUMURI JENA	SK. RUPLAL VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000297/2019
123	D-MACA/14230/2025 MACA/552/2025	MANAGER LEGAL MAGMA H.D.I GENERAL INSURANCE COMPANY LTD,BBSR VS PURNA CHANDRA BISWAL	GIRIJA PRASAD DUTTA VS	// 3RD M.A.C.T., BHADRAK(Bhadrak) Mac/0000193/2016
124	D-MACA/15404/2025 MACA/553/2025	TATA AIG GENERAL INSURANCE CO.LTD., CUTTACK VS NARA NAGABANSA	G.P.DUTTA VS	// A.D.J.,JEYPORE(Koraput) Mac/0000093/2019
125	D-MACA/17628/2025	MANAGER(LEGAL), SRIRAM GENERAL INSURANCE CO. LTD.,KHURDA	ADAM ALI KHAN	//

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	MACA/554/2025	VS S.PRATIMA REDDY	VS	II MACT (SD),BERHAMPUR(Ganjam) Mac/0000015/2022
126	D-MACA/15946/2025 MACA/555/2025	SARTIK BERIHA VS JASBIR KAUR DILLON	PRADEEP KUMAR MISHRA VS	// 1ST M.A.C.T., DEOGARH(Debagarh) Mac/0000115/2022
127	D-MACA/17618/2025 MACA/556/2025	NEW INDIA ASSURANCE COMPANY LIMITED,ROURKELA VS BINAPANI NAIK	ADAM ALI KHAN VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000246/2022
128	D-MACA/14248/2025 MACA/557/2025	BIJENDRA KUMAR SAHU VS NEYAMULLA KHAN	SRINIBAS MOHANTY VS	// 5TH M.A.C.T.,BARIPADA(Mayurbhanj) Mac/0000108/2019
129	D-MACA/15435/2025 MACA/558/2025	ORIENTAL INSURANCE CO. LTD.,KHURDA VS RAJESH KUMAR BEHERA	PRATIVA MISHRA VS	// 1ST M.A.C.T., BHAWANIPATNA(Kalahan) Mac/0000003/2017
130	D-MATA/18809/2025 MATA/193/2025	MAHENDRA NAIK VS BEAUTY NAIK	GEETANJALI MAJHI VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000142/2023
131	D-MATA/18774/2025 MATA/194/2025	ASIT KUMAR MOHANTY VS GAYATRI DAS	RAMDAS ACHARY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000050/2022
132	D-MATA/15215/2025 MATA/195/2025	DEBAPRATAP PANDA VS BARSHARANI PANDA	SATYA RANJAN MULIA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta) CP/0000105/2023
133	D-RPFAM/18227/2025 RPFAM/131/2025	SURESH CHANDRA NAYAK VS SANGHAMITRA MOHAPATRA	AMIT PRASAD BOSE VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000007/2023
134	D-RPFAM/13142/2025 RPFAM/132/2025	CHERU MEHER VS TULSI MEHER	RABINDRA NATH DEBATA VS	// JUDGE, FAMILY COURT, SAMBALPUR CMC/0000012/2024
135	D-RPFAM/14812/2025 RPFAM/133/2025	BIKASH RANJAN CHOUDHURY VS SUDIPTA CHOUDHURY	NIRANJAN PRASAD PATRA VS	// JUDGE FAMILY COURT,BHUBANESWAR Crp/0000195/2024
136	D-RSA/16266/2025 RSA/235/2025	SUMANYU KUMAR PANI VS	SUBHRANSU BHUSAN MOHANTY VS	// 2ND A.D.J., BARIPADA(Mayurbhanj)

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137	D-RSA/18413/2025 RSA/236/2025	HARISHANKAR PANI SULOCHANA LENKA VS BHABALAXMI MISHRA	AMIT PRASAD BOSE VS	RFA/0000021/2024 // 3RD ADDL. DISTRICT JUDGE,PURI(Puri)
138	D-RSA/18298/2025 RSA/237/2025	SUDHIR CHANDRA GIRI VS BINATI PRADHAN	SOUMYA MISHRA VS	RFA/0000029/2015 // A.D.J.,KARANJIA(Mayurbhanj)
139	D-TRP(C)/16467/2025 TRP(C)/136/2025	JHUNA BARIK VS BASUDEV BARIK	KISHORE CHANDRA RAJGURU MOHAPATRA VS	RFA/0000407/2023 // JUDGE FAMILY COURT,PURI(Puri)
140	D-TRP(C)/16492/2025 TRP(C)/137/2025	SWAGATIKA BARIK VS ASUTOSH BARIK	ROHIT RANJAN RAY VS	CP/0000397/2024 // JUDGE FAMILY COURT,KHURDA(Khor)
141	D-WA/14602/2025 WA/832/2025	STATE OF ODISHA VS MARKAT KESHARI RAY	SASWAT DAS, A.G.A VS	// () //
142	D-WA/15453/2025 WA/833/2025	COMMISSIONER,CUTTACK MUNICIPAL CORPORATION,CUTTACK VS RADHA KRISNA DASH	PRONOY MOHANTY VS	// () //
143	D-WA/15540/2025 WA/834/2025	STATE OF ODISHA VS BARUNI BISWAL	SUMAN PATTANAYAK,A.G.A VS	// () //
144	D-WA/15539/2025 WA/835/2025	STATE OF ODISHA VS SUBHADRA MAHANTA	SUMAN PATTANAYAK,A.G.A VS	// () //
145	D-WA/15558/2025 WA/836/2025	STATE OF ODISHA VS SANTAPI MAHANTA	SUMAN PATTANAYAK,A.G.A VS	// () //
146	D-WA/15786/2025 WA/837/2025	STATE OF ODISHA VS SUBASH CHANDRA SAMAL	SAROJ KUMAR JEE , A.G.A VS	// () //
147	D-WP(C)/18880/2025 WP(C)/13073/2025	HARAPRIYA PRUSTY VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //

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148	D-WP(C)/18879/2025 WP(C)/13074/2025	ARABINDA JENA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
149	D-WP(C)/18876/2025 WP(C)/13075/2025	SUCHASMITA TRIPATHY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
150	D-WP(C)/18867/2025 WP(C)/13076/2025	SURYALATA DASH VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
151	D-WP(C)/18915/2025 WP(C)/13077/2025	M/S. BAJRANGBALI SPONGE AND POWER LTD., SUNDERGARH VS M/S. TP WESTERN ODISHA DISTRIBUTION LTD. (TPWODL), SAMBALPUR	GOURI MOHAN RATH VS	// 0 //
152	D-WP(C)/18144/2025 WP(C)/13078/2025	PRATIMA MOHANTY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
153	D-WP(C)/17641/2025 WP(C)/13079/2025	GOVINDA SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
154	D-WP(C)/18961/2025 WP(C)/13080/2025	ANIL KUMAR PAN VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
155	D-WP(C)/16671/2025 WP(C)/13081/2025	SATYABRATA DASH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //
156	D-WP(C)/18965/2025 WP(C)/13082/2025	PARBATI AGARWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
157	D-WP(C)/18789/2025 WP(C)/13083/2025	BHAGIRATHI MOHANTY VS THE UNION OF INDIA	BISWA PRAKASH DHAL VS	// 0 //
158	D-WP(C)/18967/2025 WP(C)/13084/2025	SURYA MANI GIRI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
159	D-WP(C)/17536/2025	M/S DURGA STONE CRUSHER, BAZARPADA, ANGUL	JASHOBANTA DASH	//

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	WP(C)/13085/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/16889/2025 WP(C)/13086/2025	AMULYA KUMAR BRAHMA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
161	D-WP(C)/17917/2025 WP(C)/13087/2025	SUBASH CHANDRA SETHI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
162	D-WP(C)/17754/2025 WP(C)/13088/2025	M/S RUTUPARNA CONSTRUCTION VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
163	D-WP(C)/18899/2025 WP(C)/13089/2025	BAPUJI MAHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
164	D-WP(C)/17091/2025 WP(C)/13090/2025	SAROJ KUMAR SAHOO VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
165	D-WP(C)/19094/2025 WP(C)/13091/2025	PRABHASINI BARIK VS MAHINDRA AND MAHINDRA FINANCIAL SERVICE LIMITED	BEDA PRAKASH PANDA VS	// 0 //
166	D-WP(C)/18181/2025 WP(C)/13092/2025	SHIBASANKAR BERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
167	D-WP(C)/17576/2025 WP(C)/13093/2025	M/S. BINAYAK FARM, KHAJA STREET, GANJAM VS THE MANAGER DIVISIONAL OFFICE, UNITED INDIA INSURANCE CO.LTD, BBSR	BEDA PRAKASH PANDA VS	// 0 //
168	D-WP(C)/18903/2025 WP(C)/13094/2025	SUBASH CHANDRA BIRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
169	D-WP(C)/17093/2025 WP(C)/13095/2025	SUSANTA BEHERA VS R.T.O., CHANDIKHOLE, JAJPUR	CHANDAN MISHRA VS	// 0 //
170	D-WP(C)/19111/2025 WP(C)/13096/2025	BIJAYA KUMAR BEHERA VS	PRASANTA KUMAR NANDA VS	// 0

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171	D-WP(C)/18033/2025 WP(C)/13097/2025	STATE OF ODISHA DR. PRIYATOSH DASH VS	SADASIVA PATRA VS	// // 0
172	D-WP(C)/17652/2025 WP(C)/13098/2025	STATE OF ODISHA A GEETA PATRO VS	KOUSIK ANANDA GURU VS	// // 0
173	D-WP(C)/19061/2025 WP(C)/13099/2025	STATE OF ODISHA JADA SOMESWAR RAO @ J. SOMESWAR RAO VS	SOUBHAGYA KUMAR RATH VS	// // 0
174	D-WP(C)/19128/2025 WP(C)/13100/2025	STATE OF ODISHA MANORANJAN PATRA VS	ULLASH CHANDRA MOHANTY VS	// // 0
175	D-WP(C)/18070/2025 WP(C)/13101/2025	STATE OF ODISHA JAYARAM PUTEL VS	AKSHAYA KUMAR SAHOO VS	// // 0
176	D-WP(C)/17260/2025 WP(C)/13102/2025	STATE OF ODISHA SANJEEB KUMAR MISHRA VS	SUBRAT KUMAR KAR VS	// // 0
177	D-WP(C)/18163/2025 WP(C)/13103/2025	STATE OF ODISHA PADMA CHARANA JENA VS	ANUP UDAYA SENAPATI VS	// // 0
178	D-WP(C)/18582/2025 WP(C)/13104/2025	STATE OF ODISHA D.PARBATI REDDY VS	RABINDRA KUMAR MISHRA VS	// // 0
179	D-WP(C)/14911/2025 WP(C)/13105/2025	STATE OF ODISHA RASMITA MOHANTY VS	ADYASIDHI MISHRA VS	// // 0
180	D-WP(C)/18136/2025 WP(C)/13106/2025	STATE OF ODISHA DR. SUDHASHREE PANDA VS	SADASIVA PATRA (1) VS	// // 0
181	D-WP(C)/19004/2025 WP(C)/13107/2025	STATE OF ODISHA ARJUNA NAIYAK VS	MANOJ PANIGRAHI VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/18340/2025 WP(C)/13108/2025	SARBESWAR SAMAL VS THE STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
183	D-WP(C)/18584/2025 WP(C)/13109/2025	TARAKA PRASAD SARANGI VS ADDL.CHIEF SECY TO GOVT. HOME DEPT.BBSR	HARI KRISHNA PANIGRAHI VS	// 0 //
184	D-WP(C)/14323/2025 WP(C)/13110/2025	AJAY PANI VS COLLECTOR, JAGATSINGHPUR	NIROD KUMAR SAHU VS	// 0 //
185	D-WP(C)/17408/2025 WP(C)/13111/2025	CHANDRA GUPTA SAHU VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	// 0 //
186	D-WP(C)/19008/2025 WP(C)/13112/2025	JAYADEB SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
187	D-WP(C)/18952/2025 WP(C)/13113/2025	M/S OLA ELECTRIC TECHNOLOGIES PVT. LTD., KHURDA VS UNION OF INDIA	PRASHANTA KUMAR NAYAK VS	// 0 //
188	D-WP(C)/16747/2025 WP(C)/13114/2025	PRAMOD KUMAR MAHARANA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
189	D-WP(C)/18035/2025 WP(C)/13115/2025	HARIHAR JANI VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
190	D-WP(C)/17627/2025 WP(C)/13116/2025	MANAGING COMMITTEE, BENUDHAR BIDYAPITHA, MAYURBHANJ VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
191	D-WP(C)/17553/2025 WP(C)/13117/2025	KAPILA BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
192	D-WP(C)/19259/2025 WP(C)/13118/2025	AKSHAYA KUMAR MOHANTY VS ODISHA INFORMATION COMMISSION, BBSR	UMA CHARAN MISHRA VS	// 0 //
193	D-WP(C)/18065/2025	DR. AMRITA MAHARANA	SADASIVA PATRA	//

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	WP(C)/13119/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/18108/2025 WP(C)/13120/2025	TEJARAJ DHARUA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
195	D-WP(C)/17749/2025 WP(C)/13121/2025	KAILASH CH. SAHOO @ KAILASH SAHOO VS STATE OF ODISHA	JYOTI RANJAN DEO VS	// 0 //
196	D-WP(C)/17921/2025 WP(C)/13122/2025	DURYODHAN PRADHAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
197	D-WP(C)/18105/2025 WP(C)/13123/2025	BUDU SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
198	D-WP(C)/18109/2025 WP(C)/13124/2025	BHAGABAN DHARUA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
199	D-WP(C)/17928/2025 WP(C)/13125/2025	NILAMBAR PATRA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// 0 //
200	D-WP(C)/17958/2025 WP(C)/13126/2025	PURNA CHANDRA ANDIA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
201	D-WP(C)/18126/2025 WP(C)/13127/2025	SONALI JENA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
202	D-WP(C)/17063/2025 WP(C)/13128/2025	SARASWATI MISHRA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// 0 //
203	D-WP(C)/15508/2025 WP(C)/13129/2025	SUDARSAN BARIK VS UNION OF INDIA	TAPAN KUMAR BISWAL VS	// 0 //
204	D-WP(C)/16359/2025 WP(C)/13130/2025	PRAFULLA KUMAR MOHANTA VS	BANSHIDHAR SATAPATHY VS	// 0

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205	D-WP(C)/15794/2025 WP(C)/13131/2025	STATE OF ODISHA SHASHI BHUSAN PRADHAN VS	BASUDEV BARIK VS	// // ()
206	D-WP(C)/18114/2025 WP(C)/13132/2025	STATE OF ODISHA RAJESH KUMAR MOHAPATRA VS	SURYAKANTA DWIBEDI VS	// // ()
207	D-WP(C)/18997/2025 WP(C)/13133/2025	STATE OF ODISHA RASHMI REKHA BAL VS	ASHOK KUMAR BEHERA VS	// // ()
208	D-WP(C)/17816/2025 WP(C)/13134/2025	STATE OF ODISHA SARASWATI SHISHU VIDYA MANDIR, COLLEGE CHHAK, PURI VS	PRAKASH KUMAR JENA VS	// // ()
209	D-WP(C)/18138/2025 WP(C)/13135/2025	COMMISSIONER OF INCOME TAX, (EXEMPTION), AAYAKAR BHAWAN, HYDERABAD ANITA NAIK VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
210	D-WP(C)/19361/2025 WP(C)/13136/2025	STATE OF ODISHA M/S VEDANTA LIMITED, MUMBAI VS	SATYA SMRUTI MOHANTY VS	// // ()
211	D-WP(C)/15648/2025 WP(C)/13137/2025	THE COLLECTOR AND D.M.,JHARSHUGUDA UNITED INDIA INSURANCE CO. LTD., BBSR VS	RAMESH CHANDRA SAHOO VS	// // ()
212	D-WP(C)/16223/2025 WP(C)/13138/2025	ODISHA HYDRO POWER CORPORATION LTD., BBSR PRASANTA KUMAR SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // ()
213	D-WP(C)/17912/2025 WP(C)/13139/2025	STATE OF ORISSA JOGENDRA @ JOGENDRA NATH MALLIK VS	LAMBODAR PRADHAN VS	// // ()
214	D-WP(C)/14243/2025 WP(C)/13140/2025	THE TAHASILDAR CUM MUTATION OFFICER, KUJANG NOHA MARNDI VS	GAJENDRANATH ROUT VS	// // ()
215	D-WP(C)/18147/2025 WP(C)/13141/2025	UNION OF INDIA SAROJ KUMAR SAHOO VS	MIHIR SEKHAR SAHOO VS	// // ()
		TAHASILDAR ERSAMA-CUM-COMPETENT AUTHORITY LAND ACQUISITION AND DESIGNATED OFFICER, JAGATSINGHPUR		//

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216	D-WP(C)/19262/2025 WP(C)/13142/2025	AMAR PUTA VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
217	D-WP(C)/17848/2025 WP(C)/13143/2025	PEOPLES EDUCATIONAL ACTION AND COMMUNITY EVOCATION, GAJAPATI VS COMMISSIONER OF INCOME TAX, (EXCEPTION), AAYAKAR BHAWAN, TELENGANA	PRAKASH KUMAR JENA VS	// 0 //
218	D-WP(C)/18043/2025 WP(C)/13144/2025	JAGANNATH MOHANTA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
219	D-WP(C)/18241/2025 WP(C)/13145/2025	SYAM MAJHI VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// 0 //
220	D-WP(C)/16858/2025 WP(C)/13146/2025	DIGAMBAR RATH VS BANAMALI MISHRA	SURYAKANTA DASH VS	// 0 //
221	D-WP(C)/18072/2025 WP(C)/13147/2025	BHIMSEN HATI VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
222	D-WP(C)/19256/2025 WP(C)/13148/2025	SANATAN ROUT VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
223	D-WP(C)/18355/2025 WP(C)/13149/2025	NAKUL CHARAN SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
224	D-WP(C)/15614/2025 WP(C)/13150/2025	BASANTA KUMAR DAS VS COMMISSIONER CONSOLIDATION, BBSR	NIHAR RANJAN MOHANTY VS	// 0 //
225	D-WP(C)/19012/2025 WP(C)/13151/2025	UPENDRA CH. MISHRA VS COMMISSIONER OF ENDOWMENTS, ODISHA	ATUL TRIPATHY VS	// 0 //
226	D-WP(C)/16357/2025 WP(C)/13152/2025	MANORANJAN SUKLA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
227	D-WP(C)/15646/2025	ODISHA LIFT IRRIGATION CORPORATION LTD., BBSR	AKSHAYA KUMAR PANDEY	//

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	WP(C)/13153/2025	VS STATE BANK OF INDIA, REGIONAL RESEARCH LABORATORY BRANCH, BBSR	VS	0 //
228	D-WP(C)/19156/2025 WP(C)/13154/2025	MOTIRAM SAHU VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
229	D-WP(C)/18814/2025 WP(C)/13155/2025	M/S. KALAHANDI MINES MINERALS PVT. LTD., BBSR VS ASSISTANT DIRECTOR (REVENUE), EMPLOYEES STATE INSURANCE CORPORATION, BBSR	SOMANATH MISHRA VS	// 0 //
230	D-WP(C)/16458/2025 WP(C)/13156/2025	BHARAT BIKASH INSTITUTION GROUP (BBIG), MAYURBHANJ VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
231	D-WP(C)/18711/2025 WP(C)/13157/2025	KARUNAKAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
232	D-WP(C)/19014/2025 WP(C)/13158/2025	SINDHUSUTA PRADHAN @ SINDHU PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
233	D-WP(C)/19144/2025 WP(C)/13159/2025	SANJUKTA MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
234	D-WP(C)/19159/2025 WP(C)/13160/2025	PUSPA MANJARI DAS VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
235	D-WP(C)/18047/2025 WP(C)/13161/2025	BABULI DAS VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //
236	D-WP(C)/18732/2025 WP(C)/13162/2025	M/S. MD. ANWAR, KEONJHAR VS ADDITIONAL COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA	MADHAB LAL AGARWAL VS	// 0 //
237	D-WP(C)/18857/2025 WP(C)/13163/2025	BHULESWAR MAHAKUL VS COLLECTOR, SUNDARGARH	SOU MENDRA PATTANAIAK VS	// 0 //
238	D-WP(C)/14384/2025 WP(C)/13164/2025	JAYA CHANDRA SAHU VS	ABHILASH MISHRA VS	// 0

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		STATE OF ODISHA		//
239	D-WP(C)/18995/2025	MAA SARALA S.H.G., ANGUL	MANAS RANJAN DHAL	//
	WP(C)/13165/2025	VS	VS	0
		STATE OF ODISHA		//
240	D-WP(C)/19332/2025	RAMESH CHANDRA MAHAKUL	SUSHANTA KUMAR JOSHI	//
	WP(C)/13166/2025	VS	VS	0
		STATE OF ODISHA		//
241	D-WP(C)/19147/2025	BASANTA KUMAR PATI	RAKESH RANJAN DASH	//
	WP(C)/13167/2025	VS	VS	0
		STATE OF ODISHA		//
242	D-WP(C)/19084/2025	KSHIRABDHI TANAYA SAHOO	SWAPNA KUMAR OJHA	//
	WP(C)/13168/2025	VS	VS	0
		STATE OF ODISHA		//
243	D-WP(C)/18152/2025	M/S RISHI AGRISCIENCE , NIMAPARA	MANAS RANJAN DHAL	//
	WP(C)/13169/2025	VS	VS	0
		STATE OF ODISHA		//
244	D-WP(C)/15990/2025	HIMADRI CHARAN PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
	WP(C)/13170/2025	VS	VS	0
		STATE OF ODISHA		//
245	D-WP(C)/18905/2025	ALOK KUMAR SAHOO	SAROJA KANTA SAMAL	//
	WP(C)/13171/2025	VS	VS	0
		STATE OF ODISHA		//
246	D-WP(C)/19148/2025	PRAMODINI JENA	SANGRAM JENA	//
	WP(C)/13172/2025	VS	VS	0
		STATE OF ODISHA		//
247	D-WP(C)/18526/2025	DUSHMANTA KUMAR MOHANTY	BABITA KUMARI PATTANAIAK	//
	WP(C)/13173/2025	VS	VS	0
		STATE OF ODISHA		//
248	D-WP(C)/19214/2025	SURYANARAYAN MISHRA	SUSANTA KUMAR ROUT	//
	WP(C)/13174/2025	VS	VS	0
		STATE OF ODISHA		//
249	D-WP(C)/19417/2025	PRADEEP KUMAR DASH	ROMEEL PANIGRAHI	//
	WP(C)/13175/2025	VS	VS	0
		STATE OF ODISHA		//

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250	D-WP(C)/19189/2025 WP(C)/13176/2025	RAJKUMAR NAG VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
251	D-WP(C)/19091/2025 WP(C)/13177/2025	RASHMIREKHA MAJHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
252	D-WP(C)/14964/2025 WP(C)/13178/2025	KAILASH CHANDRA MAHAPATRA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
253	D-WP(C)/16282/2025 WP(C)/13179/2025	DOLAGOBINDA SAHOO VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //
254	D-WP(C)/19173/2025 WP(C)/13180/2025	HIRALAL PANDEY VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
255	D-WP(C)/14759/2025 WP(C)/13181/2025	PRAMILA BEHERA VS THE SUB COLLECTOR, CHATRAPUR	SWAYAMJIT ROUT VS	// 0 //
256	D-WP(C)/18306/2025 WP(C)/13182/2025	M/S BIRAJA CABLE NETWORK, JAJPUR VS STATE OF ODISHA	DEBENDRA NATH SAMAL VS	// 0 //
257	D-WP(C)/17827/2025 WP(C)/13183/2025	INSTITUTE OF RURAL DEVELOPMENT PROGRAMME (IRDP), BALIDOKAN, PURI VS COMMISSIONER OF INCOME TAX, (EXEMPTION), AAYAKAR BHAWAN, HYDERABAD	PRAKASH KUMAR JENA VS	// 0 //
258	D-WP(C)/15813/2025 WP(C)/13184/2025	PREMANAND NAG VS UNION OF INDIA	ASHOK KUMAR PARIDA VS	// 0 //
259	D-WP(C)/19162/2025 WP(C)/13185/2025	SANGITA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
260	D-WP(C)/18075/2025 WP(C)/13186/2025	NARAYAN THAKUR VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
261	D-WP(C)/16559/2025	PRASANNA KUMAR PUJAPANDA	SIRISH CHANDRA TRIPATHY	//

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	WP(C)/13187/2025	VS	VS	0
		PRAFULLA KUMAR PUJAPANDA		//
262	D-WP(C)/18159/2025	EXECUTIVE ENGINEER, (ELECTRICAL), BED, BASTA (TPNODL), BALASORE	LALIT KUMAR MAHARANA	//
	WP(C)/13188/2025	VS	VS	0
		NARENDRA SENAPATI		//
263	D-WP(C)/16955/2025	LAGANA SIDHU	PRASANTA KUMAR DAS	//
	WP(C)/13189/2025	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/16185/2025	LINGARAJ KHATAI	KARTIK CHANDRA MOHANTY	//
	WP(C)/13190/2025	VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/16910/2025	NIRMALA BAGH	ARPIT SARANGI	//
	WP(C)/13191/2025	VS	VS	0
		PRAMODA LAKRA		//
266	D-WP(C)/15353/2025	DUKHABANDHU SAHOO	BASUDEV BARIK	//
	WP(C)/13192/2025	VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/18699/2025	BASANTA KUMAR DASH	SANGRAM JENA	//
	WP(C)/13193/2025	VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/19307/2025	M/S HEAVEN REAL ESTATE AND DEVELOPERS PVT.LTD., BBSR	SUVASHISH PATTANAIAK	//
	WP(C)/13194/2025	VS	VS	0
		THE CERTIFICATE OFFICER-CUM-ADM, BBSR		//
269	D-WP(C)/19403/2025	RABINARAYAN MOHAPATRA	PRAJNA SARITA MOHANTY	//
	WP(C)/13195/2025	VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/13518/2025	SHASHANKA SEKHAR JENA	ACHYUTANANDA PATTANAIAK	//
	WP(C)/13196/2025	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/19383/2025	KAILASH CHANDRA PANIGRAHI	CHANDAN KUMAR SAHOO	//
	WP(C)/13197/2025	VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/19365/2025	SOUDAMINI NAG	HIMANSHU SEKHAR MISHRA	//
	WP(C)/13198/2025	VS	VS	0

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273	D-WP(C)/19413/2025 WP(C)/13199/2025	CHILD DEVELOPMENT PROJECT OFFICER (CDPO),TARABHA BLOCK SASWAT DEBAPRIYA PRADHAN VS STATE OF ODISHA	RAJIB RATH VS	// // 0 //
274	D-WP(C)/19442/2025 WP(C)/13200/2025	SAROJ KUMAR PALEI VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //
275	D-WP(C)/16991/2025 WP(C)/13201/2025	KAILASH CHANDRA BARIK VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
276	D-WP(C)/19135/2025 WP(C)/13202/2025	GAYATRI SATAPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
277	D-WP(C)/19138/2025 WP(C)/13203/2025	SMITA MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
278	D-WP(C)/19140/2025 WP(C)/13204/2025	DR.SHNEHALATA TRIPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
279	D-WP(C)/18896/2025 WP(C)/13205/2025	SARAT KUMAR UPADHYAYA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
280	D-WP(C)/19469/2025 WP(C)/13206/2025	PRAKASH KUMAR RATH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
281	D-WP(C)/17478/2025 WP(C)/13207/2025	M/S. JAGANNATH CONSTRUCTION, BBSR VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	// 0 //
282	D-WP(C)/19471/2025 WP(C)/13208/2025	CHHABINDRA MALLICK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
283	D-WP(C)/17643/2025 WP(C)/13209/2025	DEVRAJ SUNANI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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284	D-WP(C)/17653/2025 WP(C)/13210/2025	AMBIKA JAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
285	D-WP(C)/18354/2025 WP(C)/13211/2025	RAGHUNATH PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //
286	D-WP(C)/17651/2025 WP(C)/13212/2025	RAM KRISHNA PADHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
287	D-WP(C)/18140/2025 WP(C)/13213/2025	CHAITANYA CHARAN PARAMANIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
288	D-WP(C)/17648/2025 WP(C)/13214/2025	RAMESH CHANDRA SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
289	D-WP(C)/18704/2025 WP(C)/13215/2025	GAYATRI MISHRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
290	D-WP(C)/17927/2025 WP(C)/13216/2025	KUMARI SAHOO VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
291	D-WP(C)/19478/2025 WP(C)/13217/2025	SUMEET SECURITY SERVICE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	D-WP(C)/18363/2025 WP(C)/13218/2025	PURNA CHANDRA PATEL VS GOVT. OF ODISHA	BHABA RANJAN KAR VS	// 0 //
293	D-WP(C)/19252/2025 WP(C)/13219/2025	NRUSINGHA CHARAN BISWAL VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
294	D-WP(C)/19379/2025 WP(C)/13220/2025	BINOD KISHORE SAHU VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
295	D-WP(C)/19235/2025	BHUJABAL RANA	SARAT CHANDRA MEKAP	//

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	WP(C)/13221/2025	VS THE COLLECTOR, BOLANGIR	VS	0 //
296	D-WP(C)/17639/2025 WP(C)/13222/2025	VINAYA KUMAR KAMPA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
297	D-WP(C)/18224/2025 WP(C)/13223/2025	BIJAYA KUMAR MAHANA VS A.O, ADITYA BIRLA FINANCE LTD, GUJRAT	SAILAZA NANDAN DAS VS	// 0 //
298	D-WP(C)/19255/2025 WP(C)/13224/2025	SAUMYA RANJAN MOHARANA VS STATE TAX OFFICER, JAGATSINGHPUR	MADHAB LAL AGARWAL VS	// 0 //
299	D-WP(C)/18798/2025 WP(C)/13225/2025	SANJAY KUMAR DAS VS COMMANDANT 3 SIGNAL BATTALION , CRPF, WEST BENGAL	SAILAZA NANDAN DAS VS	// 0 //
300	D-WP(C)/17789/2025 WP(C)/13226/2025	ASHOK KUMAR KHANDELWAL VS SUB-REGISTRAR, BETNOTI, MAYURBHANJ	SOUMYA MISHRA VS	// 0 //
301	D-WP(C)/18574/2025 WP(C)/13227/2025	SURYA NARAYAN MOHANTA VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	// 0 //
302	D-WP(C)/18360/2025 WP(C)/13228/2025	DIBYA LOCHAN NAIK VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
303	D-WP(C)/18483/2025 WP(C)/13229/2025	CHANDRASEKHAR PATEL VS GOVT OF ORISSA	BHABA RANJAN KAR VS	// 0 //
304	D-WP(C)/17907/2025 WP(C)/13230/2025	RAMA CHANDRA BEHERA VS A.O, PNB, UNIT-3, BBSR	KODANDA KUMAR BHUYAN VS	// 0 //
305	D-WP(C)/18391/2025 WP(C)/13231/2025	AJIT KUMAR MALLIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
306	D-WP(C)/18407/2025 WP(C)/13232/2025	DURGA PRASAD DAS VS	ANINDYA KUMAR MISHRA VS	// 0

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307	D-WP(C)/18484/2025 WP(C)/13233/2025	THE COMMISSIONER OF ENDOWMENT, ODISHA, BBSR S.D.O.(ELECTRICAL), NO-1 ELECT. SUB DIV. TPWODL, SUNDERGARH VS ARUN KADMAWALA	PRASANTA KUMAR TRIPATHY VS	// // 0 //
308	D-WP(C)/18852/2025 WP(C)/13234/2025	MILAN RATH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
309	D-WP(C)/18365/2025 WP(C)/13235/2025	DUKHURAM PATEL VS GOVT. OF ORISSA, BBSR	BHABA RANJAN KAR VS	// 0 //
310	D-WP(C)/19254/2025 WP(C)/13236/2025	AMARENDRA BEHERA VS STATE OF ODISHA	SUBASH CHANDRA PANI VS	// 0 //
311	D-WP(C)/19284/2025 WP(C)/13237/2025	RABINARYAN DAS VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, ODISHA POWER TRANSMISSION CORPORATION LTD. (OPTCL), BBSR	AKSHAYA KUMAR JENA VS	// 0 //
312	D-WP(C)/16666/2025 WP(C)/13238/2025	THE REGIONAL DIRECTOR, REGIONAL OFFICE, ESI CORPORATION., BBSR VS LANDA KURESU REDDY @ KURESH REDDY	AMARENDRA PRASAD RAY VS	// 0 //
313	D-WP(C)/19414/2025 WP(C)/13239/2025	SARASWATI BEHERA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
314	D-WP(C)/19497/2025 WP(C)/13240/2025	JAGANNATH PRASAD DALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
315	D-WP(C)/18661/2025 WP(C)/13241/2025	YASAMATI GAIPAI VS COLLECTOR MAYURBHANJ	ARIJEET MISHRA VS	// 0 //
316	D-WP(C)/19392/2025 WP(C)/13242/2025	SUNARANI MALLICK VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEVDASH VS	// 0 //
317	D-WP(C)/18942/2025 WP(C)/13243/2025	JADUMANI NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //

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318	D-WP(C)/16900/2025 WP(C)/13244/2025	DUSHMANTA SEN RAY VS ADDITIONAL COMMISSIONER, ADDL. REVISION COURT NO. I, BOARD OF REVENUE, BBSR	BANAMALI SAHOO VS	// 0 //
319	D-WP(C)/19330/2025 WP(C)/13245/2025	CHOUDHURY SAUBHAGYA MOHAN DASH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
320	D-WP(C)/18492/2025 WP(C)/13246/2025	MAHENDRA TANTY VS GOVT OF ORISSA,BBSR	BHABA RANJAN KAR VS	// 0 //
321	D-WP(C)/18591/2025 WP(C)/13247/2025	D SATYABHUSAN VS ODISHA PUBLIC SERVICE COMMISSION, CUTTACK	AMITABH MISHRA VS	// 0 //
322	D-WP(C)/19320/2025 WP(C)/13248/2025	ALAMSETY CHAKRADHAR VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
323	D-WP(C)/19395/2025 WP(C)/13249/2025	M/S HIGHLAND AGRO FOOD PVT. LTD., KHORDA VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
324	D-WP(C)/17637/2025 WP(C)/13250/2025	BANITA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
325	D-WP(C)/19329/2025 WP(C)/13251/2025	SAROJ KUMAR SAHOO VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
326	D-WP(C)/19488/2025 WP(C)/13252/2025	TRILOCHAN ROUL VS COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR	KISHORE KUMAR MISHRA VS	// 0 //
327	D-WP(C)/19496/2025 WP(C)/13253/2025	SANGRAM NAYAK VS COLLECTOR AND DIST.MAGISTRATE	KISHORE KUMAR MISHRA VS	// 0 //
328	D-WP(C)/19015/2025 WP(C)/13254/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
329	D-WP(C)/14989/2025	SEKHAR KESHARI ARUKHA	RAJESH RANJAN SAHOO	//

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	WP(C)/13255/2025	VS STATE OF ODISHA	VS	() //
330	D-WP(C)/19343/2025	BHAGYALATA PANIGRAHI	Baidhar Sahoo	//
	WP(C)/13256/2025	VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	VS	() //
331	D-WP(C)/16191/2025	PRABODH KUMAR ROUT	DEBENDRA NATH MISRA	//
	WP(C)/13257/2025	VS STATE OF ODISHA	VS	() //
332	D-WP(C)/18375/2025	BIJAY KUMAR MOHANTY	SHIBANI SAMARPITA OJHA	//
	WP(C)/13258/2025	VS STATE OF ODISHA	VS	() //
333	D-WP(C)/19345/2025	KALU CHARAN ROUT	Baidhar Sahoo	//
	WP(C)/13259/2025	VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	VS	() //
334	D-WP(C)/15891/2025	ANJANEYA CHARITABLE AND EDUCATION TRUST	OM SWARUP	//
	WP(C)/13260/2025	VS REGIONAL DIRECTORATE OF EDUCATION BRAHMAPUR	VS	() //
335	D-ABLAPL/13779/2025	BANSHIDHAR BEHERA	DEEPAK KUMAR MOHAPATRA	SIMULIA /221 /2025
	ABLAPL/5411/2025	VS STATE OF ODISHA	VS	() //
336	D-ABLAPL/13783/2025	SAKHIL BAG	DEBASIS SAHOO	BHEDEN /68 /2025
	ABLAPL/5412/2025	VS STATE OF ODISHA	VS	() //
337	D-ABLAPL/13788/2025	AJAYA MALLIK	DEEPAK KU SAHOO	Tantiapal Marine /31 /2025
	ABLAPL/5413/2025	VS STATE OF ODISHA	VS	() //
338	D-ABLAPL/12457/2025	SATYABADI NAYAK @ KATHIA	SUSANTA KUMAR BARAL	BOLAGARH P.S. /39 /2025
	ABLAPL/5414/2025	VS STATE OF ODISHA	VS	() //
339	D-ABLAPL/13789/2025	BESARAT KHAN @ DUKHIA	SURAJ MOHANTY	TIGIRIA /240 /2022
	ABLAPL/5415/2025	VS STATE OF ODISHA	VS	() //
340	D-ABLAPL/11922/2025	SHANTILATA ROUT	PRADYUS KUMAR PARHI	NILGIRI /126 /2025
	ABLAPL/5416/2025	VS	VS	()

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341	D-ABLAPL/12664/2025 ABLAPL/5417/2025	STATE OF ODISHA KAMALAKANTA MAJHI VS	JAYANTA KUMAR MAJHI VS	// BASTA /117 /2025 ()
342	D-ABLAPL/13626/2025 ABLAPL/5418/2025	STATE OF ODISHA SURYAKANTA SAHOO VS	SIBA PRASAD SAHOO VS	// KUMBHARAPARA /191 /2025 ()
343	D-ABLAPL/13659/2025 ABLAPL/5419/2025	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	DEEPAK KU SAHOO VS	// / /0 ()
344	D-ABLAPL/13020/2025 ABLAPL/5420/2025	STATE OF ODISHA ABHIMANYU PRADHAN VS	SUBRATA MISHRA VS	// PIPLI /224 /2025 ()
345	D-ABLAPL/13654/2025 ABLAPL/5421/2025	STATE OF ODISHA NIRAKAR DASH @ KANHA VS	PRAFULLA KUMAR BISWAL VS	// AUL /18 /2016 ()
346	D-ABLAPL/13865/2025 ABLAPL/5422/2025	STATE OF ODISHA ARVIND YADAV @ ARBIND VS	KULDEEP MOHANTY VS	// PLANTSITE /212 /2025 ()
347	D-ABLAPL/13791/2025 ABLAPL/5423/2025	STATE OF ODISHA SATYAJIT GARANAYAK VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /246 /2025 ()
348	D-ABLAPL/12945/2025 ABLAPL/5424/2025	STATE OF ODISHA BISHNU BRATA SAHU @ BISHNU SAHU VS	JUGALA KISHORE PANDA VS	// TARBHA /42 /2025 ()
349	D-ABLAPL/13414/2025 ABLAPL/5425/2025	STATE OF ODISHA DAYANIDHI SAHU VS	PRATYUSHA NAIDU VS	// TUSRA /93 /2025 ()
350	D-ABLAPL/13199/2025 ABLAPL/5426/2025	STATE OF ODISHA SK.GULAM SARWAR @ SK.GULAM VS	AMITAV TRIPATHY VS	// GANIA /36 /2025 ()
351	D-ABLAPL/12719/2025 ABLAPL/5427/2025	STATE OF ODISHA RAKESH LENKA @ RIKI VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// BARANGA /178 /2025 () //

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352	D-ABLAPL/13275/2025 ABLAPL/5428/2025	SK.OSIM VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	MALGODOWN /38 /2025 () //
353	D-ABLAPL/13775/2025 ABLAPL/5429/2025	PRAVASINI MOHAPATRA VS UNION OF INDIA	PRANAYA KUMAR DASH VS	NCB BHUBANESWAR /2 /2025 () //
354	D-ABLAPL/13495/2025 ABLAPL/5430/2025	BABUNA MOHANTY BABUNA RAKESH KUMAR MOHANTY @ RAKESH MOHANTY VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	DHAULI PS /79 /2025 () //
355	D-ABLAPL/13810/2025 ABLAPL/5431/2025	BINOD SAH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /141 /2025 () //
356	D-ABLAPL/13886/2025 ABLAPL/5432/2025	LANKESWAR BAG VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	JAIPATNA /284 /2021 () //
357	D-ABLAPL/13431/2025 ABLAPL/5433/2025	BHAGABAT SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /27 /2025 () //
358	D-ABLAPL/13561/2025 ABLAPL/5434/2025	DAITARI SAHOO VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /127 /2025 () //
359	D-ABLAPL/13217/2025 ABLAPL/5435/2025	SONALI BEHERA @ MITHI BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /151 /2025 () //
360	D-ABLAPL/13916/2025 ABLAPL/5436/2025	KARGIL KHAN @ MUSLIM KHAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /99 /2025 () //
361	D-ABLAPL/13047/2025 ABLAPL/5437/2025	LULA ADHIKARI @ PRASANTA KUMAR ADHIKARY VS STATE OF ODISHA	MANOJ KUMAR JENA VS	CUTTACK SADAR /284 /2025 () //
362	D-ABLAPL/13917/2025 ABLAPL/5438/2025	YUBI @ YAGYAN RAM PANDA VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	SAHADEV KHUNTA /151 /2025 () //
363	D-ABLAPL/13301/2025	SUSANTA SAHU	PRASANTA KUMAR SATAPATHY	PADMAPUR /60 /2025

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	ABLAPL/5439/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/13923/2025 ABLAPL/5440/2025	KANCHANBALA JENA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /66 /2025 () //
365	D-ABLAPL/13919/2025 ABLAPL/5441/2025	MANOJ PARICHHA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADAGADA /183 /2025 () //
366	D-ABLAPL/13921/2025 ABLAPL/5442/2025	NIRANJAN NAIK VS STATE OF ODISHA	SWARAJ PATEL VS	DHARUADIHI /52 /2025 () //
367	D-ABLAPL/13930/2025 ABLAPL/5443/2025	KAILAS HATI VS STATE OF ODISHA	SARBESWAR SAHOO VS	// S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH 2(C)CC/0000005/2025
368	D-ABLAPL/13507/2025 ABLAPL/5444/2025	BIKRAM SWAIN VS STATE OF ODISHA	BHOLANATH SAHA VS	JAGATPUR /270 /2025 () //
369	D-ABLAPL/13432/2025 ABLAPL/5445/2025	SHUSANTA DEHURY @ SUSHANTA DEHURI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /14 /2017 () //
370	D-ABLAPL/13534/2025 ABLAPL/5446/2025	RAJENDRA JHODIA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	TIKIRI /64 /2025 () //
371	D-ABLAPL/13619/2025 ABLAPL/5447/2025	SILU NAYAK VS STATE OF ODISHA	SRIKANTA PANDA VS	BHARATPUR PS /162 /2025 () //
372	D-ABLAPL/12529/2025 ABLAPL/5448/2025	MANOJ SUTAR VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /400 /2024 () //
373	D-ABLAPL/13912/2025 ABLAPL/5449/2025	KESHAV SHARMA VS STATE OF ODISHA	GOURAV MOHANTY VS	SPECIAL CRIME UNIT /3 /2025 () //
374	D-ABLAPL/14044/2025 ABLAPL/5450/2025	MINAKETAN RAY VS	BIPIN KUMAR NAYAK VS	NIMAPADA /36 /2025 ()

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375	D-ABLAPL/13819/2025 ABLAPL/5451/2025	STATE OF ODISHA MANJU BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// ASKA /312 /2025 () //
376	D-ABLAPL/13914/2025 ABLAPL/5452/2025	STATE OF ODISHA TRINATH BISWAL VS STATE OF ODISHA	GOURAV MOHANTY VS	// SPECIAL CRIME UNIT /3 /2025 () //
377	D-ABLAPL/13928/2025 ABLAPL/5453/2025	STATE OF ODISHA PURNA CHANDRA BISWAL VS STATE OF ODISHA	MANORANJAN MISHRA VS	// MAHILA P.S. BUXIBAZAR /66 /2025 () //
378	D-ABLAPL/13657/2025 ABLAPL/5454/2025	STATE OF ODISHA HEMALATA MAHARANA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// AUL /165 /2025 () //
379	D-ABLAPL/13408/2025 ABLAPL/5455/2025	STATE OF ODISHA LINGARAJ PRADHAN VS STATE OF ODISHA	RAMESH CHANDRA BHOI VS	// CUTTACK SADAR /341 /2025 () //
380	D-ABLAPL/13877/2025 ABLAPL/5456/2025	STATE OF ODISHA SHESADEV MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /313 /2025 () //
381	D-ABLAPL/13675/2025 ABLAPL/5457/2025	STATE OF ODISHA MILAN @ MANORANJAN MAHAKUD VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// MANAMUNDA /152 /2025 () //
382	D-ABLAPL/13992/2025 ABLAPL/5458/2025	STATE OF ODISHA SUSAMA TRIPATHY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// AIR FIELD P.S. /153 /2025 () //
383	D-ABLAPL/13706/2025 ABLAPL/5459/2025	STATE OF ODISHA BABUNA MOHANTY @ RAKESH MOHANTY VS STATE OF ODISHA	BHAKTA BHUSHAN BARIK VS	// DHAULI PS /77 /2025 () //